## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: CA/CAA/25,26/2017

NAME OF THE TRANSFEROR

: KERRY LOGISTICS INDIA PVT LTD

NAME OF THE TRANSFERRE

: KERRY INDEV LOGISTICS PVT LTD

**UNDER SECTION** 

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. M. KAVITHA SURANA

Practising company Secretary

Authorised

Representative

**ORDER** 

Ms. M. Kavitha Surana representative for the Petitioner present. She requests to post this case to tomorrow for arguments. At request, time is enlarged. Put up on 19.4.2017at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)